

(a) the total production of masoor dal in the country during each of last three years,

(b) whether the Government propose to increase masoor dal production in masoor growing States, and

(c) if so, the places identified so far in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) (a) Total production of Masoor Dal in the country during last three years was as follows

Year	Production (Lakh tonnes) c
1989 90	7 06
1990 91	8 51
1991 92	7 99

(b) and (c) Yes Sir The potential areas identified are in the State of Uttar Pradesh, Madhya Pradesh Bihar and West Bengal

Transport Subsidy on Seeds

1721 SHRIMATISUMITRAMAHAJAN Will the Minister of AGRICULTURE be pleased to state

(a) the States to which transport subsidy on seeds is being provided by the Government

(b) the criteria for selection of such States

(c) whether the Government propose to provide the subsidy to more States, and

(d) if so, the States so identified?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) (a) The transport subsidy on Seeds in the Central Sector Scheme is provided to National Seeds Corporation of India, being the implementing agencies, for the transportation of seeds to the North Eastern States including Sikkim so as to make available seeds to farmers in these States in time and at reasonable prices

(b) North Eastern States being in the remote areas are not connected with rail facilities Besides agro-climatic conditions are not conducive for seed production and storage

(c) No, Sir

(d) Does not arise

[English]

Assistance to State Minorities Corporations

1722 SHRI DHARMANNA MONDAYAYA SADUL Will the Minister of WELFARE be pleased to state

(a) whether the Union Government have received requests from the State Governments for financial assistance to State Minorities Corporations during the last three years

(b) if so the assistance provided to each State during each of the last three years and

(c) the criteria laid down for such assistance?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) There is no scheme under which financial assistance could be provided to the State Minorities Corporations.

(c) Does not arise.

Inner Line Permit Rules

1723. SHRIMATIBIBHUKUMARIDEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have introduced the Inner Line Permit rules for the entry of foreigners into the North-Eastern States;

(b) if so, the salient features thereof;

(c) whether complaints have been received that the operation of the rules have been hindering the entry of foreigners into the area and consequently causing loss of tourist revenue; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). Yes, Sir. Entry of foreign nationals in the North Eastern States are governed by Foreigners (Protected areas) Order 1956 and Foreigners (Restricted Areas) Order 1963. No foreign national can enter or stay there without obtaining Restricted/Protected Area Permit from the competent authority.

(c) and (d). Some requests were received from the State Government to withdraw or to liberalise the existing restrictions. These were examined and accordingly a

number of relaxations were made, wherever feasible, keeping in view the overall requirement of tourism promotion and national security. Since a number of additional places of tourist interest have been or are being opened to foreign tourists the revenue is likely to increase.

Setting up Joint Sector Refinery

1724. SHRI M.V.V.S. MURTHY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there are proposals to set up allied units at Visakhapatnam Refinery in the Eighth Five Year Plan; and

(b) if so, the details thereof and the estimated outlay thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). Hindustan Petroleum Corporation Limited has proposed to set up a pipeline between Vishakhapatnam and Vijayawada at an anticipated cost of Rs. 359 crores.

[Translation]

Allotment of Petrol/Diesel Pumps

1725. SHRISIMON MARANDI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the quota for allotment of petrol/diesel retain outlets and LPG agencies to the members of Scheduled Castes/Scheduled Tribes in Bihar could not be completed;

(b) if so, the reasons therefor;

(c) whether the Government propose to